

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
GERMAN BUSINESS COMMUNITY AND CONSULATE GENERAL EARTHQUAKE ASSISTANCE
FOUNDATION**

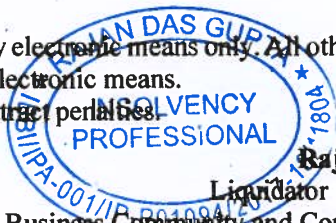
1.	NAME OF CORPORATE PERSON	German Business Community and Consulate General Earthquake Assistance Foundation
2.	DATE OF INCORPORATION OF CORPORATE PERSON	17 th August, 2001
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	CIN: U75121MH2001NPL133096
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	C/o Consulate General of the Federal Republic of Germany, Hoechst House, 10 th floor, Nariman Point, Mumbai – 400021, Maharashtra
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	17 th September 2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Mr. Rajan Das Gupta Address: G-68, Lower Ground Floor, East of Kailash, New Delhi, 110065 Email ID: rajandgupta@gmail.com Telephone No. 011-42345857 Registration No. IBBI/IPA-01/IP-P01094/2017-2018/11804
8.	LAST DATE FOR SUBMISSION OF CLAIMS	17 th October 2026

Notice is hereby given that the **German Business Community and Consulate General Earthquake Assistance Foundation** has commenced voluntary liquidation on 17th September 2026.

The stakeholders of German Business Community and Consulate General Earthquake Assistance Foundation hereby called upon to submit a proof of their claims, on or before 17th October 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 20th September 2026
Place: Mumbai


Rajan Das Gupta
Liquidator in the matter of
German Business Community and Consulate General
Earthquake Assistance Foundation
IP Regn. No: IBBI/IPA-01/IP-P01094/2017-18/11804